



**Government of Jammu and Kashmir**  
**Animal /Sheep Husbandry Department**  
Civil Secretariat, Jammu/Srinagar.

**Notification,**

**Jammu, the 13<sup>H</sup> February, 2017.**

SRO 57- In exercise of the powers conferred by section 16 of Jammu and Kashmir Prevention of Cruelty to Animals Act Samavat, 1990 (1934AD), the Government of Jammu and Kashmir hereby appoint the following officers/officials as Inspectors for the purpose of carrying out the provisions of said Act within the territorial jurisdiction shown against each:

SNo	Name of officer/official	Area of Jurisdiction
1	Chief Animal Husbandry Officer.	Over all Reasi District.
2	Veterinary Assistant Surgeon, Tehsil unit, Reasi.	Reasi, Pouni, Arnas, Mahore and Bhamag area.
3	Veterinary Assistant Surgeon, Veterinary Dispensary, Katra.	Whole of Katra & Panthal area.
4	Veterinary Pharmacist, Pony Dispensary, Adhakawari.	Adhakawari to Bhawan.
5	Livestock Supervisor, Veterinary Dispensary, Katra.	Katra to Adhakawari.
6	Senior Veterinary Pharmacist, Livestock Development Center , Agarjittu.	Katra to Reasi.
7	Senior Veterinary Pharmacist, Veterinary Dispensary, Katra.	Banganga.
8	Veterinary Pharmacist, Pony Dispensary Bhawan.	Bhawan area.

By order of the Government of Jammu & Kashmir.

  
(R K Bhagat) IAS

Commissioner/Secretary to Government  
Animal/Sheep Husbandry Department

No ASH/Plan/138/2016

Dated:13/02/2017

Copy to the:

1. All Financial Commissioners.
2. Principal Secretary to Hon'ble Chief Minister.
3. Principal Secretary to Hon'ble Governor.